

Title: The Minister of State in the Ministry of Chemicals and Fertilizers and Minister of State in the Ministry of Parliamentary Affairs made a statement regarding National Institute of Pharmaceutical Education and Research (Amendment) Ordinance, 2007 (No. 2 of 2007).

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): Sir, on behalf of Shri Ram Vilas Paswan, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the National Institute of Pharmaceutical Education and Research (Amendment) Ordinance, 2007 (No. 2 of 2007).

(Placed in Library. See No. LT 5809/07)

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